

labourers ? Has Government's attention been drawn to this and what is Government going to do about it ?

SHRI L. N. MISHRA : I take the information from the hon. Member.

श्री जगन्नाथ प्रसाद : मंत्री महोदय ने बताया कि सरकार के सामने, राज्य सरकारों के सामने, लैंड रिफार्म्स को इम्प्लीमेंट करने में कुछ कठिनाइयाँ हैं। तो पहले तो मैं जानना चाहता हूँ कि वे क्या कठिनाइयाँ हैं और क्या सरकार उन कठिनाइयों का समाधान कर सकेगी क्योंकि मैं देखता हूँ कि जिन स्टेट्स के नाम उन्होंने गिनाए, उन स्टेट्स में भी जहाँ लैंड रिफार्म्स हुए, या ज़मीन भूमिहीनों को दी गई, वह उन्हीं को ज़मीन दी गई जिनके पास ज़मीन और थी। क्या सरकार इस बात का ध्यान रखेगी कि केवल उन्हीं लोगों को ज़मीन दी जाएगी जिनके पास ज़मीन नहीं है और खास कर हरिजन और आदिवासियों को दी जाएगी ?

श्री ललित नारायण मिश्र : यह तो भिन्न-भिन्न राज्यों में, जहाँ तक मेरा खयाल है, भिन्न-भिन्न प्रकार के प्राविजन उस ऐक्ट में हैं कि क्या ज़मीन दी जाए क्या न दी जाए। लेकिन जैसा कि आनरेबल मेम्बर ने कहा, यह बात सही है कि जो उचित होना चाहिए और जितनी अपेक्षा थी उतनी बातें तो नहीं हुई हैं।

\*878. [The questioner (Shrimati Latitha Rajagopalan) was absent. For answer, vide col. 5565 *infra*.]

#### RELIEF FOR SCARCITY AREAS IN MYSORE

\*916. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Mysore Government have made a proposal to the Central Government for an extra grant of Rs. 3 crores for the scarcity areas in the State as recommended by the Yardi Commission; and

(b) if the answer to part (a) above be in the affirmative, what is the reaction of Government to the said proposal ?

^Transferred from the 1st April, 1966)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : (a) The hon. Member presumably refers to the team of Officers headed by Shri M. R. Yardi, who recently visited Mysore, among other States, to study the conditions there. This body has made a report regarding Mysore which was laid on the Table of the House on 21st March, 1966 but no proposal following the report has been received from the Mysore, Govt.

(b) Does not arise.

SHRI D. THENGARI: What is the total area in Mysore State declared as scarcity area ?

SHRI B. R. BHAGAT: The baorratio made by the team is that there are about 1800 villages in, I think, four districts which are badly affected by drought.

SHRI D. THENGARI: What are the schemes proposed by the Yardi Commission?

SHRI B. R. BHAGAT : The Report contains all that. If the hon. Member broadly wants to know, the schemes relate to soil conservation programme, road formation and various other things.

MR. CHAIRMAN : Has the Report been laid on the Table of the House ?

SHRI B. R. BHAGAT : Yes, Sir.

MR. CHAIRMAN : The Report has been laid on the Table of the House.

SHRI J. VENKATAPPA : May I know from the Government whether it is not a fact that the State Government of Mysore has submitted a consolidated report and also a request to the Central Government to go to the aid of the State to the extent of Rs. 20 crores ?

SHRI B. R. BHAGAT: That was the earlier request. After that request was made this team was sent and to other States also which are affected by drought similar teams have been sent and the recommendations are being looked into.

SHRI N. SRI RAMA REDDY: It is a fact that the Mysore State is very severely affected by drought and scarcity conditions are using the provident fund amount as know, if the Mysore Government makes a request to the Central Government, whether

liberal grants for carrying on relief works among the vast population affected will be considered favourably.

SHRI B. R. BHAGAT : That depends on many factors. Already we have made available to the Government of Mysore assistance to the extent of one crore of rupees but as I said this matter has got to be gone into very carefully and that was why these teams were sent. The team's Report about Mysore is available and they are being looked into and any proposal will arise only after the examination is finalised.

SHRI MULKA GOVINDA REDDY: May I know whether it is not a fact that nearly 40 lakhs, of people are affected by famine conditions and may I know whether the Government of India is going to direct the State Government to revive the Famine Code and apply it so that adequate relief would be provided to the suffering millions there?

SHRI B. R. BHAGAT: Sir, popular impressions can be anything and that is why an exact assessment of the number of people affected, the nature of the programmes required, the extent of relief needed etc. was made. The report is there and hon. Members can form their own judgment after going through the report.

SHRI AKBAR ALI KHAN : As there are scarcity areas in each State and there are some which are famine-affected also in the view of the Vardi Commission will the Government and the Finance Department take up concrete measures to help the scarcity areas in all the States?

SHRI B. R. BHAGAT : Yes, Sir. The study was made in order to formulate concrete proposals and to make effective contribution in tackling this problem.

SHRI M. M. DHARMA : Is the Government aware that the Central Government assured the State Governments to go ahead with several production schemes and the State Governments assured the agriculturists and producers to go ahead and also promised credit facilities, and as no assistance is made available by the Central Government all these schemes taken up by the State Governments have been hampered and it has adversely affected the whole production movement?

[SHRI B. R. BHAGAT : Sir, this is a matter for the State Governments to look

into but certainly if any proposal comes up that will strengthen the production programme in the States it will be looked into.

SHRI J. VENKATAPPA : May I expect from the Government that they would take early decision before the situation goes out of their control?

SHRI B. R. BHAGAT : Yes, Sir. Every effort is being made to provide the assistance in time. Already to five of the States affected by scarcity conditions advance assistance has been given. This is interim but as I said concrete measures to be adopted can only result from the on-the-spot study that has been made and it is being looked into.

#### INVESTMENT OF PROVIDENT FUND IN INDUSTRIAL SECURITIES

\*917. SHRI M. C. SHAH: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Chairman of the Industrial Credit and Investment Corporation of India, has recently proposed to Government that part of the Provident Fund should be used for investment in industrial securities and thereby re-activate the capital market; and

(b) if the answer to part (a) above be in the affirmative, the reaction of Government to that proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : (a) No Sir. But the suggestion has been made to Government from time to time by others.

(b) Government do not consider it desirable for provident fund to invest any part of their balances in industrial securities, because of the risks which are involved. Nor is it considered that permission to do so will necessarily reactivate the capital market to any great extent. Government have taken other measures for this purpose, such as the grant of tax incentives and the establishment of specialised agencies for financing new enterprises.

SHRI M. C. SHAH : May I know what was the amount of the provident fund with the Government, say, at the end of 1965, how was it invested and at what rate of interest?